

ITEM NO.104

COURT NO.9

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 247/2011

H.K.MARIYAPPA & ORS.

Appellant(s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

(IA No. 71417/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 13-09-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s) Mr. S. Nagamuthu, Sr. Adv.
Mr. C.B. Gururaj, Adv.
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Mr. Prakash Ranjan Nayak, AOR
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For Respondent(s) Mr. Nishanth Patil, AAG
Mr. V.N. Raghupathy, Adv.
Mr. Mahendra Pal Gupta, Adv.
Mr. Md. Apzal Ansari, Adv.
Mr. Ayush P. Shah, Adv.
Mr. Vignesh Adithiya S., Adv.
Mr. Shubhranshu Padhi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Submissions are heard.

Judgment is reserved.

(POOJA SHARMA)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)